

Senior Civil Judge and JMFC, Kunigal
Sri. Raghavendra.R
CIVIL JUDGE (SR. DN.)
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 113/2020 (SUMMONS) IA/1/2020		Revamma Vs Ganganna	T.V.Krishnamurthy
2	O.S. 5/2011 (NOTICE)		H.R.VENKTATESH Vs MARIAMMA	CHIKKEGOWDA
3	FDP 2/2002 (HEARING)		SHIVALINGU Vs CHIKKAKOTAMMA	B.K. VENKATAKRISHNA RAO NAVEEDA SULTHAN
4	FDP 5/2010 (HEARING)		T.S. NARAYANASWAMY Vs GOWRAMMA	B.G.RAMACHANDRAPRASAD ARAVIND.H.S
5	R.A. 16/2012 (ARGUMENTS)		NARAYANAPPA Vs RANGASWAMY	M.GUDDAPPA
6	M.V.C. 302/2014 (ARGUMENTS)		ZYDULLAKHAN Vs M. SADASHIVA RAO	
7	R.A. 17/2015 (ARGUMENTS)		S.B. Krishna Vs Rajanna	B.R. Rangaswamy
8	R.A. 27/2017 (ARGUMENTS)		Khadhar Mohiddin Vs Chandrashekhar	K.M. Thimmappa
9	M.V.C. 997/2020 (FIRST HEARING)		Chikkamma Vs Manjunatha	Chandregowda
10	M.V.C. 998/2020 (FIRST HEARING)		Chaithravathi Vs Rangegowda K.C.	Chandregowda
11	M.V.C. 1005/2020 (FIRST HEARING)		P.Kavitha Vs Kumar T.R.	Chandregowda
12	M.V.C. 1013/2020 (FIRST HEARING)		Ismail Zabi Ulla Khan @ Zabi Ulla Khan Vs Fazluulla Khan	Abdul Rahman
13	M.V.C. 1014/2020 (FIRST HEARING)		Shahabuddin Vs Yogesha A.S.	Abdul Rahman
14	O.S. 157/2007 (ARGUMENTS)		SHARADAMMA Vs PREMA	B.K. VENKATAKRISHNARAO VENKATARAMU
15	M.V.C. 30/2013 (ARGUMENTS)		JAYAMMA Vs ANAND VADAKKATH	MUMTAZ AHAMED MUMTAZ AHAMED
16	R.A. 52/2016 (JUDGEMENT) IA/1/2016		B.H. Nanjappa Vs J.T. Umesh	Chandrashekar C.S.

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17	FDP 4/2013 (ORDERS)		CHAYA SWETHA Vs LAKSHMINARASIMHAIAH	K.H. DAYANANDA
11.00 AM to 02.00PM				
18	O.S. 71/2005 (NOTICE)		PADMARAJA IAH Vs S.R. ADHIRAJAIAH	B.P.MAHENDRA JWALAKUMAR
19	G and WC 3/2012 (EVIDENCE)		Ramachandra Vs Nanasappa	
20	M.C. 46/2014 (EVIDENCE)		H.T.VENKATESH Vs SMT.H.K.KAMALA	ABDUL KAREEM PERVEEZ
Cases listed below are adjourned due to Covid 19				
21	R.A. 29/2017 (ARGUMENTS) IA/1/2017	15-12-2020 (02.45 PM to 05.45PM)	Jayamma Vs K.P. Nagaraju	S.R.Ramakrishnaiah
22	R.A. 46/2017 (ARGUMENTS)	15-12-2020 (02.45 PM to 05.45PM)	Sowbhagya Vs D.K. Nanjundaiah	M. Mohan Kumar
23	M.V.C. 5/2019 (EVIDENCE)	28-12-2020	Bhairashetty.H.C Vs G.Sampath	B.R Rangaswamy
24	M.V.C. 819/2019 (EVIDENCE)	28-12-2020	Thibbaiah Vs Hanumantharayappa	Chandregowda
25	M.V.C. 820/2019 (EVIDENCE)	28-12-2020	Y.T.Geetha Vs Hanumantharayappa	Chandregowda

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 30/2020 (SUMMONS)		Kunigal Police Station Vs Mallesha A.N. Alias Malli	App
2	C.C. 70/2018 (CUSTODY MATTERS)		Huliyurdurga Police Station Vs Arkesha	APP
3	C.C. 72/2020 (ORDERS)		Amruthur Police Station Vs Revanth Rao Alias Rao Alias Rev	App
<u>11.00 AM to 02.00PM</u>				
4	C.C. 969/2009 (SUMMONS)		HULIYURDURGA POLICE STATION Vs CHANNABORAI AH	J. RANGANATH
5	C.C. 721/1998 (EVIDENCE)		AMRUTHUR POLICE STATION. Vs SIDDALINGA MURTHY	
6	C.C. 323/2006 (EVIDENCE)		AMRUTHUR POLICE STATION. Vs S.N.RATHNARAJU	
7	C.C. 325/2006 (EVIDENCE)		AMRUTHUR POLICE Vs S.N.RATHNARAJU	
8	C.C. 324/2006 (EVIDENCE)		AMRUTHUR POLICE STATION. Vs S.N.RATHNARAJU	
9	C.C. 998/2012 (EVIDENCE)		HULIYURDURGA POLICE STATION Vs H.M.MARITHIMMAIAH	MUMTAZ AHAMED
10	C.C. 691/2009 (EVIDENCE)		AMRUTHUR POLICE STATION Vs H.T. HANUMANTHAI AH	D.SATHYANARAYAN WADEYAR
11	C.C. 309/2010 (EVIDENCE)		Amruthur police Vs P.c.Ramaiah	
12	C.C. 54/2011 (EVIDENCE)		AMRUTHUR POLICE STATION Vs UMESH KUMAR	V. NARENDRA
13	C.C. 945/2011 (EVIDENCE)		KUNIGAL POLICE STATION Vs ANANDA	
14	C.C. 1060/2011 (EVIDENCE)		KUNIGAL Vs MAHADEVAIAH	K.N. SIDDEGOWDA

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15	C.C. 342/2012 (EVIDENCE)		HULIYURDURGA P.S Vs H.B.NAGANNA	H.B. YOGESH
16	C.C. 461/2012 (EVIDENCE)		KUNIGAL POLICE STATION Vs MANJUNATHA .M.V.	ABDUL ROAF
17	C.C. 645/2012 (EVIDENCE)		KUNIGAL KUNIGAL POLICE Vs GANGAHANUMAI AH	J. RANGANATH
18	C.C. 798/2012 (EVIDENCE)		KUNIGAL POLICE STATION Vs SUBRAMANYA NAIDU	
19	C.C. 1110/2012 (EVIDENCE)		HULIYURDURGA POLICE STATION Vs RAMANNA	B.R. BASAVARAJU
20	C.C. 1311/2012 (EVIDENCE)		KUNIGAL POLICE STATION Vs SRIDHARA	

Cases listed below are adjourned due to Covid 19

21	C.C. 88/2017 (EVIDENCE)	23-12-2020 (11.00 AM to 02.00PM)	HULIYURDURGA Vs SUBBA	K.N. RAMACHANDRAIAH
22	C.C. 59/2018 (EVIDENCE)	23-12-2020 (11.00 AM to 02.00PM)	Kunigal Police Station Vs Papaiah	APP
23	C.C. 10/2013 (EVIDENCE)	23-12-2020 (11.00 AM to 02.00PM)	KUNIGAL P.S. Vs K.M.NAGARAJ	RAGHU
24	C.C. 17/2013 (EVIDENCE)	23-12-2020 (11.00 AM to 02.00PM)	HULIYURDURGA POLICE STATION Vs H.U.LAKSHMAPPA	
25	C.C. 52/2013 (EVIDENCE)	23-12-2020 (11.00 AM to 02.00PM)	HULIYURDURGA P.S. Vs KRISHNA	
26	C.C. 36/2014 (EVIDENCE)	23-12-2020 (11.00 AM to 02.00PM)	KUNIGAL POLICE Vs DASAPPA	
27	C.C. 513/2012 (SUMMONS)	23-12-2020	HULIYURDURGA POLICE STATION Vs DORESESWAMY SWAMY	M.A. CHANDRAIAH.
28	C.C. 15/2013 (SUMMONS)	23-12-2020	KUNIGAL POLICE STATION. Vs SWAMY GANGADHARA	

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29	C.C. 16/2013 (SUMMONS)	23-12-2020	KUNIGAL POLICE Vs SWAMY GANGADHARAI AH	
30	C.C. 20/2013 (SUMMONS)	23-12-2020	Kunigal police Vs Nagesh	
31	C.C. 71/2013 (SUMMONS)	23-12-2020	AMRUTHUR POLICE STATION. Vs MOHAMMED	
32	C.C. 4/2014 (SUMMONS)	23-12-2020	AMRUTHUR POLICE STATION Vs KEMPAMMA	
33	C.C. 22/2014 (SUMMONS)	23-12-2020	AMRUTHUR POLICE STATION Vs SRINIVASA	
34	C.C. 30/2014 (SUMMONS)	23-12-2020	AMRUTHUR POLICE STATION Vs SUNDARI	
35	C.C. 48/2014 (SUMMONS)	23-12-2020	AMRUTHUR POLICE Vs RAVIKUMARA	
36	C.C. 66/2014 (SUMMONS)	23-12-2020	KUNIGAL POLICE Vs KEMPEGOWDA	
37	C.C. 77/2014 (SUMMONS)	23-12-2020	KUNIGAL POLICE Vs SMT.GANGAMMA	
38	C.C. 27/2015 (SUMMONS)	23-12-2020	KUNIGAL POLICE STATION Vs Guddaiah H.C	
39	C.C. 41/2015 (SUMMONS)	23-12-2020	Kunigal Police station Vs Mariyappa	
40	C.C. 49/2015 (SUMMONS)	23-12-2020	Kunigal police Vs Ramesha	
41	C.C. 4/2016 (SUMMONS)	23-12-2020	Huliyurdurga Police Station Vs Gopal	
42	C.C. 13/2016 (SUMMONS)	23-12-2020	Kunigal Police Station Vs Mohamad Ibrahim @ Mujju	
43	C.C. 23/2016 (SUMMONS)	23-12-2020	Kunigal Police Station Vs A3. Sandeepa	
44	C.C. 24/2016 (SUMMONS)	23-12-2020	Smt. Hemalatha Vs Gangadharaiah K.S.	

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45	C.C. 28/2016 (SUMMONS)	23-12-2020	Kunigal Poloce Station. Vs Siddik	
46	C.C. 35/2016 (SUMMONS)	23-12-2020	Kunigal Police Station Vs Naveen Kumar	
47	C.C. 45/2016 (SUMMONS)	23-12-2020	Huliyurdurga Police Vs Byresha	
48	C.C. 54/2016 (SUMMONS)	23-12-2020	Kunigal Police Vs Thirtha alias Thirthaprakash	
49	C.C. 64/2016 (SUMMONS)	23-12-2020	Kunigal Police Vs I.S. Dinesha	
50	C.C. 79/2016 (SUMMONS)	23-12-2020	Kunigal Police Vs Krishnappa	
51	C.C. 84/2016 (SUMMONS)	23-12-2020	Kunigal Police Vs Gopala alias Bangigopala	
52	C.C. 88/2016 (SUMMONS)	23-12-2020	Kunigal Police Vs Ranjith Kumar alias Ranjith	
53	C.C. 95/2016 (SUMMONS)	23-12-2020	Kunigal Police Vs Nagaraju alias Naga	
54	C.C. 49/2013 (EVIDENCE)	23-12-2020	HULIYURDURGA P.S. Vs GANGADHARAI AH	
55	C.C. 69/2013 (EVIDENCE)	23-12-2020	HULIYURDURGA P.S. Vs GIRISHA	
56	C.C. 3/2014 (EVIDENCE)	23-12-2020	KUNIGAL POLICE STATION Vs MUSTHAK ALI KHAN	
57	C.C. 7/2014 (EVIDENCE)	23-12-2020	HULIYURDURGA POLICE Vs NARASIMHAI AH	
58	C.C. 13/2014 (EVIDENCE)	23-12-2020	KUNIGAL POLICE STATION. Vs J.DEEPAK	
59	C.C. 14/2014 (EVIDENCE)	23-12-2020	KUNIGAL POLICE STATION Vs SANTOSHA	
60	C.C. 35/2014 (EVIDENCE)	23-12-2020	KUNIGAL POLICE Vs PRAMILADEVI	P NAVEENKUMAR

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61	C.C. 70/2020 (APPEARANCE OF ACCUSED)	24-12-2020 (02.45 PM to 05.45PM)	Amruthur Police Station Vs Hanumantha Alias Krishnappa Alias Jogula Hanumantha reddy	App
62	CrI.Misc. 1/2018 (NOTICE)	24-12-2020	Suo-mo-to by Court Vs Gangappa	
63	P.C.R. 8/2019 (NOTICE)	24-12-2020	K.R. Manjula Vs Ravikumar M.A.	Aravinda H.S.
64	P.C.R. 1/2020 (NOTICE)	24-12-2020	Fullerton India Credit Company Limited/ Ananthanarayana C. Vs Thippeswamy S.R.	Harsha B.S
65	C.C. 25/2013 (HEARING)	24-12-2020	KUNIGAL POLICE STATION Vs KUMARA	B.G.MANJUNATH
66	C.C. 41/2016 (HEARING)	24-12-2020	Kunigal Police Vs Babu C. M	
67	C.C. 83/2016 (HEARING)	24-12-2020	Amruthur Police Vs Lakshamma	
68	C.C. 79/2018 (HEARING)	24-12-2020	Kunigal Police Station Vs Vasantha Kumar	APP
69	C.C. 750/2012 (APPEARANCE OF ACCUSED)	24-12-2020	AMRUTHUR P.S. Vs SREENIVASA	
70	C.C. 1129/2012 (APPEARANCE OF ACCUSED)	24-12-2020	KUNIGAL POLICE STATION Vs SWAMY	
71	C.C. 27/2020 (APPEARANCE OF ACCUSED)	24-12-2020	Kunigal Police Station Vs Maregowda T.M.	App
72	C.C. 28/2020 (APPEARANCE OF ACCUSED)	24-12-2020	Kunigal Police Station Vs Kariyanna Gowda Alias Raja Alias Rowdy Raja	App
73	C.C. 39/2020 (APPEARANCE OF ACCUSED)	24-12-2020	Kunigal Police Station Vs Praveena B.G.	App
74	C.C. 780/2013 (FRAMING OF CHARGE OR PLEA)	24-12-2020	Sarojamma Vs BYRAPPA	
75	C.C. 37/2014 (FRAMING OF CHARGE OR PLEA)	24-12-2020	KUNIGAL POLICE Vs RANGANNA B.M.	

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76	C.C. 21/2016 (FRAMING OF CHARGE OR PLEA)	24-12-2020	Kunigal Police Station Vs Sarojamma	
77	C.C. 15/2018 (FRAMING OF CHARGE OR PLEA)	24-12-2020	Amruthur Police Station Vs Shiva	
78	C.C. 38/2019 (FRAMING OF CHARGE OR PLEA)	24-12-2020	Huliyurdurga Police Station Vs Mahesha B.H	APP
79	C.C. 10/2015 (EVIDENCE)	30-12-2020 (02.45 PM to 05.45PM)	KUNIGAL POLICE STATION Vs Narayana	
80	C.C. 12/2015 (EVIDENCE)	30-12-2020 (02.45 PM to 05.45PM)	HULIYURDURGA POLICE STATION Vs VENKATESHA	
81	C.C. 2/2017 (SUMMONS)	30-12-2020	Kunigal Police Vs Manjunatha alias Manja	
82	C.C. 4/2017 (SUMMONS)	30-12-2020	Kunigal Police Vs Somanna K.C.	
83	C.C. 10/2017 (SUMMONS)	30-12-2020	Kunigal Police Vs Raj alias Yash Raj	
84	C.C. 16/2017 (SUMMONS)	30-12-2020	Kunigal Police Vs Ansarpasha	
85	C.C. 29/2017 (SUMMONS)	30-12-2020	Huliyurdurga Police Vs Kumara B.C.	
86	C.C. 30/2017 (SUMMONS)	30-12-2020	Huliyurdurga Police Vs Kumara B.C.	
87	C.C. 54/2017 (SUMMONS)	30-12-2020	Amruthur Police Vs Sundari	
88	C.C. 55/2017 (SUMMONS)	30-12-2020	Amruthur Police Vs Sundari	
89	C.C. 71/2017 (SUMMONS)	30-12-2020	Kunigal Police Vs Dasappa G.V.	
90	C.C. 124/2017 (SUMMONS)	30-12-2020	Huliyurudurga Police Station Vs Hemanth	
91	C.C. 6/2018 (SUMMONS)	30-12-2020	Huliyurudurga Police Station Vs Shiva	

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92	C.C. 28/2018 (SUMMONS)	30-12-2020	Kunigal Police Station Vs Mohamam Sadiq aliyas Sulthan aliyas Kudurusadiqrihan	App
93	C.C. 39/2018 (SUMMONS)	30-12-2020	Kunigal Police Station Vs Lakshmana aliyas Kunta	APP
94	C.C. 41/2018 (SUMMONS)	30-12-2020	Huliyurdurga Police Station Vs Rajendran	APP
95	C.C. 42/2018 (SUMMONS)	30-12-2020	Huliyurdurga Police Station Vs Rajendran	APP
96	C.C. 53/2018 (SUMMONS)	30-12-2020	Kunigal Police Station Vs Roopesha aliyas Roopa	APP
97	C.C. 58/2018 (SUMMONS)	30-12-2020	Huliyurdurga Police Station Vs Srinivasa H.C aliyas Seena	APP
98	C.C. 3/2019 (SUMMONS)	30-12-2020	Huliyurdurga Police Station Vs Javaregowda alias Javaraiah	APP
99	C.C. 7/2019 (SUMMONS)	30-12-2020	Amruthur Police Station Vs Sadiq	APP
100	C.C. 10/2019 (SUMMONS)	30-12-2020	Kunigal Police Station Vs Hanumantharaya aliyas Gunda	APP
101	C.C. 27/2019 (SUMMONS)	30-12-2020	Kunigal Police Station Vs Punitha alias Puttaraju	A.P.P
102	C.C. 52/2019 (SUMMONS)	30-12-2020	Amruthur Police Station Vs Chandra Alias Chandrashekar	app
103	C.C. 56/2019 (SUMMONS)	30-12-2020	Huliyurdurga Police Station Vs Shivaswamy	A.P.P
104	C.C. 63/2019 (SUMMONS)	30-12-2020	Huliyurdurga Police Station Vs Ramaiah	A.P.P
105	C.C. 71/2019 (SUMMONS)	30-12-2020	Amruthur Police Station Vs Varadaraju @Varada@Salussion Raja	A.P.P
106	C.C. 72/2019 (SUMMONS)	30-12-2020	Amruthur Police Station Vs Varadaraju alias Varada alias Seluyshan Raja	A.P.P.

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107	C.C. 8/2020 (SUMMONS)	30-12-2020	Kunigal Police Station Vs Rangaswamy	APP
108	C.C. 9/2020 (SUMMONS)	30-12-2020	Kunigal Police Station Vs Shivanna	App
109	C.C. 10/2020 (SUMMONS)	30-12-2020	Amruthur Police Station Vs Venkateshaiah Alias Venkatesha	APP
110	C.C. 12/2020 (SUMMONS)	30-12-2020	M/s Shriram Transport Finance Co., Ltd./PA. Holder Kumaraswamy Vs Rangaswamy G.	
111	C.C. 13/2020 (SUMMONS)	30-12-2020	Kunigal Police Station Vs Venkataramaiah	App
112	C.C. 14/2020 (SUMMONS)	30-12-2020	Kunigal Police Station Vs Ganganna	APP
113	C.C. 22/2020 (SUMMONS)	30-12-2020	Amruthur Police Station Vs Basavaraju	App
114	P.C.R. 3/2014 (NOTICE)	30-12-2020	SATHISHA Vs SHIVANNA	B R RANGASWAMY
115	C.C. 96/2017 (NOTICE)	30-12-2020	Amruthur Police Station Vs M.N. Ravikumar	
116	P.C.R. 6/2018 (NOTICE)	30-12-2020	H.H. Devaraja Rao Vs H.H. Nagaraja Rao	H.R. Sanjeevegowda
117	C.C. 41/2014 (EVIDENCE)	30-12-2020	KUNIGAL POLICE Vs SANTHOSHA	G. NARASHIMAMURTHY
118	C.C. 49/2014 (EVIDENCE)	30-12-2020	SMT.B.R.HEMA Vs B.T.RAJU	
119	C.C. 55/2014 (EVIDENCE)	30-12-2020	HULIYURDURGA POLICE Vs VENKATESHA H.M.	
120	C.C. 59/2014 (EVIDENCE)	30-12-2020	HULIYURDURGA POLICE Vs SRINIVASA SHEETY	
121	C.C. 85/2014 (EVIDENCE)	30-12-2020	KUNIGAL P.S. Vs SHANKARAI AH	

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122	C.C. 86/2014 (EVIDENCE)	30-12-2020	AMRUTHUR P.S. Vs ARUN KUMAR	
123	C.C. 91/2014 (EVIDENCE)	30-12-2020	AMRUTHUR POLICE Vs KUMARA	
124	C.C. 8/2015 (EVIDENCE)	30-12-2020	KUNIGAL POLICE STATION Vs RAJANNA	
125	C.C. 11/2015 (EVIDENCE)	30-12-2020	HULIYURDURGA POLICE STATION Vs Govinda	
126	C.C. 16/2015 (EVIDENCE)	30-12-2020	Huliyurdurga Police Vs Ninganna	
127	C.C. 19/2015 (EVIDENCE)	30-12-2020	Huliyurdurga Police Vs Somashekhara	
128	C.C. 20/2015 (EVIDENCE)	30-12-2020	Huliyurdurga Police Vs Mahadeva	
129	C.C. 34/2015 (EVIDENCE)	30-12-2020	Kunigal Police Vs Siddeshwara V.N	
130	C.C. 37/2015 (EVIDENCE)	30-12-2020	Amruthur Police Vs Narasimhaiah	
131	C.C. 60/2015 (EVIDENCE)	30-12-2020	Honnaiah Vs Kumara alias Thimmaiah	APP, KUNIGAL
132	C.C. 66/2015 (EVIDENCE)	30-12-2020	Amruthur Police station Vs VasanthaKumar	G.R. Bettaswamy
133	C.C. 90/2015 (EVIDENCE)	30-12-2020	Huliyurdurga Police Vs Sunil Kumar H.J @ Tyato Suni @ TYATO SUNI	
134	C.C. 96/2015 (EVIDENCE)	30-12-2020	Huliyurdurga Police Vs Raja @ Rajesha	
135	C.C. 104/2015 (EVIDENCE)	06-01-2021	Amruthur Police Station Vs Gangamma	
136	C.C. 6/2016 (EVIDENCE)	06-01-2021	Huliyurdurga Police Station Vs Jayarama	

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137	C.C. 11/2016 (EVIDENCE)	06-01-2021	Kunigal Police Station Vs Gangadharaiah	
138	C.C. 26/2016 (EVIDENCE)	06-01-2021	Huliyurdurga Police Station Vs Manju	
139	C.C. 27/2016 (EVIDENCE)	06-01-2021	Kunigal Police Station. Vs Gangaiah	
140	C.C. 49/2016 (EVIDENCE)	06-01-2021	Kunigal Police Vs Chikkaiah alias Chikka	
141	C.C. 55/2016 (EVIDENCE)	06-01-2021	Kunigal Police Vs Gopala	
142	C.C. 75/2016 (EVIDENCE)	06-01-2021	Amruthur Police Vs Rangaswamy alias Rangaswamaiah	
143	C.C. 78/2016 (EVIDENCE)	06-01-2021	Kunigal Police Vs Ningappa alias Gunda	
144	C.C. 81/2016 (EVIDENCE)	06-01-2021	Kunigal Police Vs Pandurangaiah	
145	C.C. 90/2016 (EVIDENCE)	06-01-2021	Kunigal Police Vs Lingegowda S K	
146	C.C. 92/2016 (EVIDENCE)	06-01-2021	Kunigal Police Vs Shivakumar alias Kummi	
147	C.C. 97/2016 (EVIDENCE)	06-01-2021	Huliyurdurga Police Vs Boregowda	
148	C.C. 99/2016 (EVIDENCE)	06-01-2021	Amruthur Police Vs Krishnamurthy R	
149	C.C. 101/2016 (EVIDENCE)	06-01-2021	Amruthur Police Vs Jagadisha J G	
150	C.C. 107/2016 (EVIDENCE)	06-01-2021	Kunigal Police Vs Shadakshari	
151	C.C. 110/2016 (EVIDENCE)	06-01-2021	Kunigal Police Vs Ramakrishna	
152	C.C. 113/2016 (EVIDENCE)	06-01-2021	Kunigal Police Vs Shivamma	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
153	C.C. 114/2016 (EVIDENCE)	06-01-2021	Kunigal Police Vs Kambegowda	
154	C.C. 115/2016 (EVIDENCE)	06-01-2021	Kunigal Police Vs Gangadharaiah	
155	C.C. 116/2016 (EVIDENCE)	06-01-2021	Kunigal Police Vs Iliyazpasha Master	
156	C.C. 15/2017 (EVIDENCE)	06-01-2021	Kunigal Police Vs Yhogeesh K.R.	
157	C.C. 19/2017 (EVIDENCE)	06-01-2021	Huliyurdurga Police Vs Gangaboraiah	
158	C.C. 21/2017 (EVIDENCE)	06-01-2021	Amruthur Police Vs Ramakrishna alias Ramakrishnaiah	
159	C.C. 31/2017 (EVIDENCE)	06-01-2021	Kunigal Police Vs Ramachandraiah	
160	C.C. 37/2017 (EVIDENCE)	06-01-2021	Amruthur Police Vs Girisha	
161	C.C. 38/2017 (EVIDENCE)	06-01-2021	Amruthur Police Vs Girisha	
162	C.C. 39/2017 (EVIDENCE)	06-01-2021	Huliyurdurga Police Vs Girisha	
163	C.C. 40/2017 (EVIDENCE)	06-01-2021	Huliyurdurga Police Vs Puttaswamy	
164	C.C. 42/2017 (EVIDENCE)	06-01-2021	Huliyurdurga Police Vs Ambarish	
165	P.C.R. 9/2019 (EVIDENCE)	20-01-2021 (11.00 AM to 02.00PM)	Nanjappa Vs M.Y. Rajesh	D. SathyaNarayana Odeyar
166	C.C. 48/2017 (EVIDENCE)	20-01-2021	Kunigal Police Station Vs Ramaiah	
167	C.C. 49/2017 (EVIDENCE)	20-01-2021	Huliyurdurga Police Station Vs Narasaiah aliyas Kullanarasaiah	
168	C.C. 56/2017 (EVIDENCE)	20-01-2021	HDPS Vs Kallesha	

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Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
169	C.C. 63/2017 (EVIDENCE)	20-01-2021	Huliyurdurga Police Vs Sathisha	
170	C.C. 64/2017 (EVIDENCE)	20-01-2021	Kunigal Police Vs Bettaswamygowda	
171	C.C. 66/2017 (EVIDENCE)	20-01-2021	Kunigal Police Vs Rangaswamy	
172	C.C. 67/2017 (EVIDENCE)	20-01-2021	Kunigal police Vs Vinod Kumar	
173	C.C. 92/2017 (EVIDENCE)	20-01-2021	Amruthur Police station Vs Kumara B.V	
174	C.C. 105/2017 (EVIDENCE)	20-01-2021	Kunigal police Vs Channaveeraiah alias Channaveerapa	
175	C.C. 120/2017 (EVIDENCE)	20-01-2021	Kunigal Police Station Vs Ravi	
176	C.C. 8/2018 (EVIDENCE)	20-01-2021	Amruthur Police Station Vs Thimma alias Thimmaraju	
177	C.C. 35/2018 (EVIDENCE)	20-01-2021	Huliyurdurga Police Station Vs Raghu N	APP
178	C.C. 62/2018 (EVIDENCE)	20-01-2021	Huliyurdurga Police Station Vs Jayarama	APP
179	C.C. 34/2019 (EVIDENCE)	20-01-2021	Huliyurdurga Police Station Vs Venkatesh	A.P.P
180	C.C. 41/2019 (EVIDENCE)	20-01-2021	Kunigal Police Station Vs Javaraiah	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
SS TO DEFT. BY -SERVICE				
1	O.S. 107/2020 (SUMMONS) IA/1/2020		Rangaswamy Vs Lakkanna	Chandrashekar C.S. Chandrashekar C.S.
2	O.S. 355/2020 (SUMMONS)		H T Hanumanthaiah Vs Thibbamma aliyas Gundamma	D. SathyaNarayana Odeyar
WRITTEN STATEMENT				
3	O.S. 23/2020 (SUMMONS)		Shanthamma Vs Lakshamma	L.V. Vijayakumar
4	O.S. 337/2020 (SUMMONS) IA/1/2020		Lakshmidevi Vs Venkatalakshamma	M B Naveen Kumar
5	O.S. 59/2018 (HEARING)		Lakshamma Vs Vasanthamma aliyas Honnamma	K.N. Ramachandraiah
6	O.S. 341/2019 (HEARING)		Balaram Vs Hemalingegowda	Preetham David G
7	O.S. 371/2019 (HEARING) IA/1/2019		C G Siddalingaiah Vs Gurumallaiah	Naveen Kumar P
ARGUMENTS BY ADV. DEFTS.				
8	O.S. 43/2013 (ARGUMENTS)		MANJUNATHA GOWDA REPRESENTED BY HIS GRAND FATHER RAMAKRISHNAIAH Vs KRISHNA	D. SATYANARAYANA
9	O.S. 163/2012 (ARGUMENTS)		SHIVANNA. A .V. Vs SMT. NARASAMMA.	A.R. RANGASWAMY G. NARASHIMAMURTHY
10	O.S. 393/2014 (ARGUMENTS) IA/1/2014		SRI H.R.MOHAN KUMAR Vs SRI PUTTAHONNAIAH	K.G. CHANDRANNA
11	O.S. 85/2017 (ARGUMENTS) IA/1/2017		Sandeep Vs Yalackaiah	B.R. Rangaswamy
12	O.S. 329/2019 (ARGUMENTS) IA/1/2019		Thimmegowda Vs Chikkagangaiah	M Shahajabi
13	O.S. 395/2011 (ORDERS)		M NANJUNDAPPA Vs M C VENUGOPAL	M.GUDDAPPA B R RANGASWAMY
<u>11.00 AM to 02.00PM</u>				
14	O.S. 371/2017 (SUMMONS) IA/1/2017 IA/2/2017		Meenakshi Vs T.Girish	Shaila Shree

AWAIT COMMISSIONER WARRANT/REPORT

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 143/2010 (SUMMONS)		SHANTHAMA Vs SURESHA	K.N. SIDDEGOWDA CHIKKEGOWDA
16	O.S. 55/2013 (SUMMONS)		M B LAKSHMANA Vs NANJAPPA	NARASIMHAIAH
17	FDP 10/2010 (HEARING)		MAYAMMA Vs MAYANNA	M HUCHEGOWDA SRINIVAS H.C.
18	O.S. 37/2012 (EVIDENCE)		B.R.THIMMAIAH alias THIMMA Vs NAGARAJA	D.V. CHANDRA K.N. SIDDEGOWDA
19	P and SC 5/2016 (EVIDENCE)		H.G.Nagamani Vs Puttamma	K.M. Thimmappa
CROSS EXAMINATION OF DW				
20	O.S. 319/2011 (EVIDENCE)		N KRISHNAMURTHY Vs VEERAPPA	M.GUDDAPPA V.NARENDRA
21	O.S. 251/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Puttakalamma @ Puttamma Vs H.G. Nagamani	V.Dalapathy
CROSS EXAMINATION OF PW				
22	O.S. 433/2012 (EVIDENCE)		MANJULA Vs VENKATARAMANIAH	NARASIMHAIAH B R NARAYANAGOWDA
FURTHER EVIDENCE FOR DEFND				
23	O.S. 123/2010 (EVIDENCE)		BEERURIAIAH Vs THIMMAIAH	K.N. RAMACHANDRAIAH MUMTAZ AHAMED
24	O.S. 375/2011 (EVIDENCE)		SAKKAMMA Vs RANGASWAMY	B.R. Rangaswamy
FURTHER EVIDENCE FOR PLNTF				
25	O.S. 131/2017 (EVIDENCE) IA/1/2017		Srinivas L.C Vs Kempamma	V. Narendra
PLNTF EVIDENCE				
26	O.S. 43/2020 (EVIDENCE)		S Pushpalatha Vs The Chief Officer	M.Guddappa
AWAIT FURTHER ORDERS				
27	O.S. 193/2009 (ORDERS)		BHAGYAMMA Vs JAYAMMA	K.N. RAMACHANDRAIAH KUMUDA VANI
Cases listed below are adjourned due to Covid 19				
28	FDP 15/2013 (NOTICE)	16-01-2021	SARASWATHI AND ANOTHER Vs KEMPAIAH AND OTHERES	M.A. CHANDRAIAH.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 275/2018 (NOTICE) IA/1/2018	16-01-2021	Swobhagyamma Vs Kalashanaiah	B.R. Rangaswamy
30	O.S. 75/2020 (APPEARANCE OF PARTY) IA/1/2020	16-01-2021	Canara Bank Manager Vs Lokesh	B K Venkata Krishna Rao
31	O.S. 365/2018 (HEARING)	16-01-2021	Shankaregowda Vs Nanjamma	Ramesh K.H.
32	O.S. 419/2019 (HEARING) IA/3/2019 IA/2/2019	16-01-2021	K.N.Rathanakara Gupta Vs State of Karnataka Housing and Municipal Administration Department.,	G.S.
33	O.S. 421/2019 (HEARING) IA/3/2019	16-01-2021	K.N.Sundara Raju Vs State of Karnataka, Housing and Municipal Administration Department.,	G.S.
34	O.S. 423/2019 (HEARING) IA/3/2019	16-01-2021	B.R.Muniyappa Vs State of Karnataka, Housing and Municipal Administration Department.,	G S
35	O.S. 425/2019 (HEARING) IA/3/2019 IA/2/2019	16-01-2021	K.M.Mallikamba Vs State of Karnataka, Housing and Municipal Administration Department.,	G S
36	O.S. 25/2020 (HEARING) IA/1/2020	16-01-2021	D Meenakumari Vs Nanjappa	D. SathyaNarayana Odeyar
37	O.S. 183/2020 (HEARING) IA/1/2020	16-01-2021	Eranna Vs Satisha H.K	H B Yogeesha
38	O.S. 243/2020 (HEARING) IA/1/2020	16-01-2021	Narasamma Vs Thimmamma	M.Guddappa
39	FDP 8/2008 (ORDERS)	16-01-2021	R. N. RAMAKRISHNAIAH Vs CHALUVARAYAPPA	VENKATESH B.G.RAMACHANDRAPRASAD

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	P.C.R. 146/2020 (HEARING)		Vijayamma Vs K S Shankar	Chikkegowda. C
SUMMONS TO ACCUSED				
2	C.C. 735/2020 (APPEARANCE OF ACCUSED)		Narasihma Murthy Vs M Pradeep	B. H Jagadish
<u>11.00 AM to 02.00PM</u>				
CROSS EXAMINATION OF PW				
3	C.C. 1217/2017 (EVIDENCE)		Narasimhamurthy Vs Anilkumar G.S	B.R. Rangaswamy
Cases listed below are adjourned due to Covid 19				
4	Crl.Misc. 217/2020 (NOTICE)	27-11-2020	Riyaz Vs The Tahasildar	Doddaiah K.H
5	Crl.Misc. 232/2019 (SUMMONS) IA/1/2019 IA/2/2019	16-01-2021	Bharathi Vs A M Chandru aliyas Chandregowda	G.R. Kalpana
6	Crl.Misc. 245/2019 (SUMMONS)	16-01-2021	Mohmed Shakeel Ahamed Vs T M C Kunigal	G.R. Kalpana
7	Crl.Misc. 89/2014 (NOTICE)	16-01-2021	CHANNASHETY Vs CHANNALIAH	CHIKKEGOWDA
8	Crl.Misc. 371/2015 (NOTICE)	16-01-2021	T.N.Narasamma alias Manjula Vs K.K.Honnegowda alias Kumara	BettaswamyGowda G R
9	Crl.Misc. 470/2015 (NOTICE)	16-01-2021	M.Nagesh Vs Kumar	L.V. Vijayakumar
10	Crl.Misc. 282/2016 (NOTICE)	16-01-2021	Smt. Lakshamma Vs Rudrappa	G.V. Gayathri raju
11	Crl.Misc. 526/2016 (NOTICE)	16-01-2021	Hemalatha Vs Mahesh	Harish H.G
12	Crl.Misc. 106/2017 (NOTICE)	16-01-2021	T.N. Narasamma aliyas Manjula Vs K.K.Honnegowda aliyas Kumara	G.R. Kalpana
13	Crl.Misc. 223/2017 (NOTICE)	16-01-2021	C. Shobha Vs Sampathkumar	D. SathyaNarayana Odeyar

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Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	Crl.Misc. 481/2017 (NOTICE)	16-01-2021	Shaheenunnisa Vs Muvanaver Khan	H.M. Balaramaraju
15	Crl.Misc. 98/2018 (NOTICE)	16-01-2021	Anitha lakshmi Vs Govindgowda N.L	Shilpa C
16	Crl.Misc. 237/2018 (NOTICE)	16-01-2021	T.N. Narasamma aliyas Manjula Vs K.K. Honnegowda aliyas Kumara	G.R. Kalpana
17	Crl.Misc. 12/2019 (NOTICE)	16-01-2021	Sumoto by Court Vs Shivanna.V.C. (Surity)	PCJ
18	Crl.Misc. 51/2019 (NOTICE)	16-01-2021	K N Sharadha Vs N M Venugopal	A.R.Rangaswamy
19	Crl.Misc. 57/2019 (NOTICE)	16-01-2021	Rehanakhanum Vs Asif pasha aliyas Mohommed Asif	G.R. Kalpana
20	Crl.Misc. 70/2019 (NOTICE) IA/1/2019	16-01-2021	Shashikala Vs Shivaiah	G.R. Kalpana
21	Crl.Misc. 117/2019 (NOTICE)	16-01-2021	Anithalakshmi Vs Govindgowda N.L	Shankar T.M
22	Crl.Misc. 198/2019 (NOTICE)	16-01-2021	Kempaiah Vs The Tahasildar	N.R. Rajashekar
23	Crl.Misc. 288/2019 (NOTICE)	16-01-2021	B R Hema Vs B T Raju	M.Guddappa
24	Crl.Misc. 302/2019 (NOTICE)	16-01-2021	Pramila R Vs Rangegowda B T	Nisar Ahamed
25	Crl.Misc. 306/2019 (NOTICE)	16-01-2021	Manjula Vs The Tahasildar	Nizam Pasha
26	Crl.Misc. 1/2020 (NOTICE)	16-01-2021	Kariyanna Vs The Tahasildar	B.R. Rangaswamy
27	Crl.Misc. 41/2020 (NOTICE)	16-01-2021	Sumoto by Court Vs K.G Gangadharaiah	A.P.P
28	Crl.Misc. 54/2020 (NOTICE)	16-01-2021	Shaheenunnisa Vs Munawar Khan	H.M. Balaramaraju

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	Crl.Misc. 55/2020 (NOTICE)	16-01-2021	Shaheenunnisa Vs Munawar Khan	H.M. Balaramaraju
30	Crl.Misc. 67/2020 (NOTICE)	16-01-2021	Ravi K Vs The Tahasildar	Venkataramu
31	Crl.Misc. 68/2020 (NOTICE)	16-01-2021	Ravi K Vs The Tahasildar	Venkataramu
32	Crl.Misc. 71/2020 (NOTICE)	16-01-2021	Renukamma Vs Ganganna	B.R. Rangaswamy
33	Crl.Misc. 76/2020 (NOTICE) IA/1/2020	16-01-2021	Sowmya Vs M Dasharathakumar	G. Narashimhamurthy
34	Crl.Misc. 453/2014 (HEARING)	16-01-2021	PADMA Vs KEMPANNA	B R RANGASWAMY
35	Crl.Misc. 475/2015 (HEARING)	16-01-2021	Padma Vs Kempanna	
36	Crl.Misc. 248/2019 (HEARING)	16-01-2021	A H Latha Vs Dinesh	B.R. Rangaswamy
37	P.C.R. 102/2020 (HEARING)	16-01-2021	Asif Shareef Vs Saranan P	Mumtaz Ahamed
38	Crl.Misc. 240/2019 (EVIDENCE)	16-01-2021	Siddagangaiah Vs The Tahasildar	Parvathi Bai
39	C.C. 638/2014 (APPEARANCE OF ACCUSED)	16-01-2021	E.E.L.P.POLICE Vs MALLESH	G P SHIVAPRASAD
40	C.C. 180/2017 (APPEARANCE OF ACCUSED)	16-01-2021	Kunigal Police Vs Chandu Nivrutti Walke	
41	C.C. 891/2018 (APPEARANCE OF ACCUSED)	16-01-2021	Kunigal Police Station Vs Ravi Kumar	A.P.P
42	C.C. 987/2018 (APPEARANCE OF ACCUSED)	16-01-2021	Kunigal Police Station Vs Rajanna	APP
43	C.C. 819/2019 (APPEARANCE OF ACCUSED)	16-01-2021	Kunigal Police Station Vs Ravikumar B R	A.P.P

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	C.C. 858/2019 (APPEARANCE OF ACCUSED)	16-01-2021	Kunigal Police Station Vs Chandrashekar K	A.P.P
45	C.C. 1137/2019 (APPEARANCE OF ACCUSED)	16-01-2021	Kunigal Police Station Vs Pruthvi	A.P.P

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
AMENDMENT				
1	O.S. 510/2016 (SUMMONS) IA/1/2016 IA/2/2016		Gurulingegowda Y. Vs Y.V. Ranganath	D. SathyaNarayana Odeyar
AWAIT ORDERS				
2	EX 9/2009 (SUMMONS)		AGRICULTURAL PRODUCE MARKETING COMMITTEE APMC YARD KUNIGAL BY ITS SECRETARY Vs KEMPABORAI AH DEAD BY LRS	A.R. RANGASWAMY C.S.CHANDRASHEKAR
AWAIT SUMMON/NOTICE				
3	O.S. 406/2009 (SUMMONS)		KEMPEGOWDA Vs SHIVANNA SRINIVASIAH	B. G. RAMACHANDRA PRASAD
4	O.S. 340/2011 (NOTICE)		SIDDAGANGAMMA Vs YASHODA	M.GUDDAPPA B.T. RANGASWAMY
5	O.S. 218/2012 (NOTICE)		YASHODA Vs SIDDAGANGAMMA	A.R. RANGASWAMY A.R. RANGASWAMY
6	O.S. 324/2013 (HEARING)		SHAMBUVAIAH Vs N. NINGAIAH	B.T. RANGASWAMY D. SATYANARAYANA
CROSS EXAMINATION OF DW				
7	O.S. 96/2011 (EVIDENCE)		B K LAKSHMURTHY Vs M C GANGADHARAI AH	NARASIMHAI AH C. BHAGYA
CROSS EXAMINATION OF PW				
8	O.S. 416/2010 (EVIDENCE)		THAYAMMA aliyas THIMMAMMA Vs B.N.NEELAI AH	M.A. CHANDRAI AH. B.G.RAMACHANDRAPRASAD
9	O.S. 62/2013 (EVIDENCE)		PREMALEELA Vs K V ANUSUYA	NAVEEDA SULTHANA. K
FURTHER EVIDENCE FOR PLNTF				
10	O.S. 86/2015 (EVIDENCE)		Rajamma Vs Ningamma	J.A. Rajesh
SS TO WITNESSES				
11	O.S. 338/2008 (EVIDENCE)		S M RAMACHANDRA Vs CHANNAI AH	B R RANGASWAMY K.NISAR AHAMED
ARGUMENTS BY ADV. DEFTS.				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	O.S. 38/2009 (ARGUMENTS)		H R NAGENDRA Vs CHANNIAIAH	M.GUDDAPPA NARASIMHAIHAH
FURTHER ARGUMENTS				
13	O.S. 332/2009 (ARGUMENTS)		CHOWDAMMA Vs NINGAPPA	A.R. RANGASWAMY NARASIMHAIHAH
14	O.S. 400/2009 (ARGUMENTS)		LAKSHMINARASAMMA Vs HOMBALAMMA	K.G. CHANDRANNA ABDUL KAREEM PERVEEZ
15	O.S. 314/2013 (ARGUMENTS)		BANDIAIAH AND OTHERS Vs SHIVARAMAIAH ALIAS KONIAIAH AND OTHERS.	D. SATYANARAYANA
Cases listed below are adjourned due to Covid 19				
16	O.S. 364/2020 (SUMMONS)	24-12-2020	M K Mahadeva Vs M K Vijendra	L.V. Vijayakumar
17	O.S. 82/2019 (NOTICE) IA/1/2019	24-12-2020	Balarama Vs Narasigowda	Singaiah S.H
18	Misc 7/2018 (A.D.R.)	24-12-2020	T.Ramakrishna Vs Raja aliyas Mudlaiah	K.P. Vishalakshi
19	O.S. 540/2019 (ARGUMENTS) IA/1/2019	24-12-2020	Renukamma Vs Siddalingaiah	B.R. Rangaswamy

Dangling IA:

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Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 1005/2014 (SUMMONS)		HULIYURDURGA PS Vs SURI @ CHURI	B.R.B
2	C.C. 672/2015 (HEARING)		Amruthur police Vs Anandpatel	
3	C.C. 340/2018 (PLEA)		Rajashekhar D.N Vs Prakash D.N	Rajesh G.A.
4	C.C. 1066/2018 (A.D.R.)		H.V.Nagaraju Vs T.L.Devaraju	Nisar Ahamed
5	C.C. 1185/2018 (A.D.R.)		H.V. Nagaraju Vs K. Indrakumar	Shivanna
6	C.C. 136/2019 (A.D.R.)		Divakar P Vs Prasanna H B	Ranganatha J
7	C.C. 444/2019 (A.D.R.)		Vinayaka M G Vs Thrilok A R	Ranganatha J
8	C.C. 1027/2014 (EVIDENCE)		HULIYURDURGA PS Vs CHANNEGOWDA aliyas JAYARAMA	
9	C.C. 1120/2014 (EVIDENCE)		HULIYURDURGA PS Vs RAMAIAH.C	
10	C.C. 1253/2014 (EVIDENCE)		AMRUTHUR PS Vs CHANDRASHEKARAI AH	
11	C.C. 81/2015 (EVIDENCE)		Amruthur Police Vs JAGADEESHA	
12	CrI.Misc. 412/2013 (ARGUMENTS)		L.GAYATHRIDEVI Vs H.T. LAKSHMINARAYANA	B.R. BASAVARAJU
SUMMONS TO ACCUSED				
13	C.C. 616/2014 (APPEARANCE OF ACCUSED)		RAJU Vs SHYLAJA	L.V. Vijaykumar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 1256/2016 (FRAMING OF CHARGE OR PLEA)		HDPS Vs Vinutha	
ORDERS ON MIS-PETITION				
15	CrI.Misc. 342/2015 (ORDERS) IA/1/2015		Deviramma aliyas K.T.Kumari Vs K.M.Srinivasaiah	Venkataramu
Cases listed below are adjourned due to Covid 19				
16	CrI.Misc. 246/2016 (SUMMONS)	24-12-2020	Kum. Chinmai Vs Chandraiah Aliyas Ramachandraiah	T.M.S
17	C.C. 583/2017 (SUMMONS)	24-12-2020	Amruthur Police Station Vs Chandrashekar K	
18	CrI.Misc. 56/2019 (SUMMONS)	24-12-2020	Venkatalakshamma Vs Gangaiah	B.R. Rangaswamy
19	CrI.Misc. 112/2019 (SUMMONS)	24-12-2020	H K Javarappa Vs The Tahasildar	S.U. Singrigowda
20	C.C. 984/2019 (SUMMONS)	24-12-2020	Huliyurdurga Police Station Vs Channegowda C R	A.P.P
21	CrI.Misc. 297/2019 (SUMMONS)	24-12-2020	Radha Vs The Tahasildar	Sunathi P
22	C.C. 504/2016 (NOTICE)	24-12-2020	A.G.Rajesh Vs Mohamed Javeed	
23	CrI.Misc. 289/2018 (NOTICE)	24-12-2020	Jyothi aliyas Lakshmi Vs Krishna aliyas Channaiah	K.N. Ramachandraiah
24	CrI.Misc. 323/2018 (NOTICE)	24-12-2020	Mayamma Vs Rajanna	Venkataramu
25	CrI.Misc. 127/2019 (NOTICE)	24-12-2020	Sumoto by Court Vs Nagaraju aliyas Thippala	A.P.P
26	CrI.Misc. 212/2019 (NOTICE) IA/1/2019	24-12-2020	H.J.Lakshmi alias Mahalakshmi Vs Javarahsetty B M	Mumtaz Ahamed
27	CrI.Misc. 241/2019 (NOTICE)	24-12-2020	Doddamma Vs The Tahasildar	Parvathi Bai

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28	CrI.Misc. 242/2019 (NOTICE)	24-12-2020	Doddamma Vs The Tahasildar	Parvathi Bai
29	CrI.Misc. 292/2019 (NOTICE)	24-12-2020	Girigamma Vs Singrigowda	M.Guddappa
30	CrI.Misc. 89/2020 (NOTICE) IA/1/2020	24-12-2020	Boramma H Vs Bettaswmy	S.U. Singrigowda
31	CrI.Misc. 137/2020 (NOTICE)	24-12-2020	Thimmamma Vs The Tahasildar	Sharath G
32	CrI.Misc. 138/2020 (NOTICE)	24-12-2020	Thimmamma Vs The Tahasildar	Sharath G
33	C.C. 1067/2018 (HEARING)	24-12-2020	J.B Naganna Vs Chikkarangaiah	Nisar Ahamed
34	C.C. 487/2019 (HEARING)	24-12-2020	Amruthur Police Station Vs Tirumalaiah H J	A.P.P
35	C.C. 791/2019 (HEARING)	24-12-2020	Huliyurdurga Police Station Vs Cheluvaraju M	A.P.P
36	C.C. 394/2015 (EVIDENCE)	24-12-2020	Amruthur Police Vs Sridhar	
37	C.C. 863/2015 (EVIDENCE)	24-12-2020	Huliyur durga police Vs Hanumanthaiah alias Ravi	
38	C.C. 31/2016 (EVIDENCE)	24-12-2020	Amruthur P.S. Vs Vasu K.G.	
39	C.C. 205/2016 (EVIDENCE)	24-12-2020	Huliyurdurga Police Vs Rajesha	
40	C.C. 465/2016 (EVIDENCE)	24-12-2020	Ramalingaiah Vs Sobagaiah	
41	C.C. 1354/2016 (EVIDENCE)	24-12-2020	Amruthur Police Vs Girisha H.T	
42	C.C. 1362/2016 (EVIDENCE)	24-12-2020	HDPS Vs Ramakrishnaiah	

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43	C.C. 304/2017 (EVIDENCE)	24-12-2020	HDPS Vs Thimmamma	
44	C.C. 322/2017 (EVIDENCE)	24-12-2020	Amruthur Police Vs Zabi Ulla Khan	
45	C.C. 375/2017 (EVIDENCE)	24-12-2020	HDPS Vs Narayana	
46	C.C. 543/2017 (EVIDENCE)	24-12-2020	Huliyurdurga Police Station Vs Giresha	
47	C.C. 825/2017 (EVIDENCE)	24-12-2020	Huliyurdurga Police Station Vs Rajanna	
48	C.C. 497/2018 (EVIDENCE)	24-12-2020	Amruthur Police Station Vs Sameeulla	A.P.P
49	C.C. 729/2018 (EVIDENCE)	24-12-2020	Huliyurdurga Police Station Vs Mahadevappa K.C. alias Mahadevaiah	APP
50	C.C. 1152/2018 (EVIDENCE)	24-12-2020	Huliyurdurga Police Station Vs Bettaswamy	APP
51	C.C. 1366/2018 (EVIDENCE)	24-12-2020	Huliyurdurga Police Station Vs Siddaraju alias Sidda	APP
52	C.C. 1398/2017 (APPEARANCE OF ACCUSED)	24-12-2020	Bhadregowda Vs H.M.Ravi Kumar	M.A. Chandraiah
53	C.C. 1154/2018 (APPEARANCE OF ACCUSED)	24-12-2020	Huliyurdurga Police Station Vs Raghu.N.	APP
54	C.C. 27/2019 (APPEARANCE OF ACCUSED)	24-12-2020	Naveen P N Vs Raghu	Mines and Geology
55	C.C. 1026/2019 (APPEARANCE OF ACCUSED)	24-12-2020	Yogaraj G K Vs Madhu H B	B.R. Rangaswamy
56	C.C. 462/2020 (APPEARANCE OF ACCUSED)	24-12-2020	Huliyurdurga Police Station Vs Hanumanthegowda alias Hanumanthaiah alias Pranesha	A.P.P

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57	C.C. 463/2020 (APPEARANCE OF ACCUSED)	24-12-2020	Huliyurdurga Police Station Vs Rajanna	A.P.P
58	C.C. 464/2020 (APPEARANCE OF ACCUSED)	24-12-2020	Huliyurdurga Police Station Vs Boralingaiah	A.P.P
59	C.C. 486/2020 (APPEARANCE OF ACCUSED)	24-12-2020	Nagamma Vs Punitha	B.R. Rangaswamy
60	C.C. 682/2020 (APPEARANCE OF ACCUSED)	24-12-2020	Huliyurdurga Police Station Vs Rajanna S T	A.P.P
61	C.C. 683/2020 (APPEARANCE OF ACCUSED)	24-12-2020	Huliyurdurga Police Station Vs Shivakumaraswamy C B	A.P.P
62	C.C. 684/2020 (APPEARANCE OF ACCUSED)	24-12-2020	Huliyurdurga Police Station Vs Abhishek C C	A.P.P
63	C.C. 685/2020 (APPEARANCE OF ACCUSED)	24-12-2020	Amruthur Police Station Vs Shanmukha J Y	A.P.P

Dangling IA: